

Sl. No. 12

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/26/59/AMR/2023		59 of IBC	T.V. Balasubramanian (Voluntary Liquidator of M/s. Amaravati Development Partners Private Limited

ORDER

Present: Mr. Jayanth Viswanathan, Ld. Counsel for the Petitioner

Reply to the RoC report not filed. At the request of Ld. Counsel for the Petitioner, for filing reply to the RoC report, list the matter on 29.07.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)